

Setting up of State Cooperative Development Corporation in Maharashtra

3063. SHRI A.T. PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Maharashtra have proposed to set up a State Cooperative Development Corporation on the lines of N.C.D.C. ; and

(b) if so, when do Government of India propose to accord sanction to the State's proposal ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) and (b). The proposal of the Government of Maharashtra regarding setting up of State Cooperative Development Corporation is being examined in consultation with the Ministry of Finance.

Retailers/dealers of Jain Shudha Vanaspati

3064. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) how many cases of beef tallow adulteration have been detected and caught in the country with details ; and

(b) whether Government have a list of all the retailers/dealers of Jain Shudha Vanaspati in country and if so, the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) The Government of Punjab have reported that two samples of vanaspati taken from two traders at Amritsar and three samples of edible oils taken from an oil mill were found to contain animal tallow.

(b) The Government does not maintain a list of retailers/dealers of individual vanaspati units.

Supply of Fertilisers to States

3065. SHRI GADADHAR SAHA : Will the Minister of AGRICULTURE be pleased to state :

(a) the quantity of fertilisers required, allocated and released for States in recent months during Kharif and rabi crops seasons in 1983, State-wise ;

(b) the quantity of fertilisers produced in the country and imported during the period ;

(c) the agencies appointed by Government for distribution, sale of fertilisers among the peasant and the prescribed rate, State-wise ;

(d) causes of scarcity of crisis in availability of fertilisers in market and black marketing in fertilisers and high prices ; and

(e) steps taken to guarantee adequate allotment, release, fair distribution and prescribed price for better production ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) : (a) The net requirements of fertilisers during Kharif, 1983 and Rabi, 1983-84, the allocations and supplies made statewide are indicated at Statement-I enclosed.

(b) The estimated production of fertilisers for 1983-84 is likely to be 45.50 lakh tonnes of nutrients. Requisite quantities of fertiliser imports have also been planned. It is not in the public interest to give details of imports.

(c) Distribution of fertilisers is done through the Institutional Agencies of the States as well as through the Private Trade. The prices of various types of fertilisers fixed by the Government of India are uniform for the entire country and the rates prescribed with effect from 29 June 1983 is given at Statement-II enclosed.

(d) and (e). The requirements of the States are assessed in zonal meetings with the States and the Manufacturers and after taking into account the existing stocks with